

DIVISION BENCH
COURT - II

O-207

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/58(KB)2021

**CORAM 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 24TH MAY 2024

IN THE MATTER OF	N R PERFORMANCE EDGE CONSULTANTS PVT.LTD
UNDER SECTION	IBC SECTION 59

Appearance (via video conferencing/physically)

Mr. Anirban Ghosh, Adv.] For the Applicant
Mr. Dhilon Sengupta, Adv.]

ORDER

1. Ld. Counsel appearing on behalf of the applicant present.
2. Due to paucity of time, this matter could not be taken up for hearing today.
3. List the matter for further consideration on **18.07.2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**

Ar.